Gujchem Distillers India Limited

(Corporate Identification Number: L24230GJ1939PLC002480)

(Corporate Identification Number: L24230GJ1939PLC002480) Registered Office: Office No. 6, 2nd Floor, National Chambers, Nr. City Gold, Ashram Road,		
Ahmedabad - 380009, Gujarat, India.		
Tel. No. +91-79- 26580893, Email: gujchemdistillers@gmail.com; Web: www.gujchemdistillers.com Recommendation of the Committee of Independent Directors ("IDC") on the Open Offer to the shareholders of Gujchem		
Distillers India Limited (the 'Target Company' or "TC") by Mr. Sagar Samir Shah ("Acquirer 1") and Mrs. Rajasvee Sagar Shah ("Acquirer 2") (Acquirer 1 and Acquirer 2 are jointly referred to as the "Acquirers") for acquiring of 42,091 fully paid-up Equity		
Shares of Rs. 10/- each, constituting 26% of the Equity Share and Voting Capital of Target Company under Regulation 26(7) of		
Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto [the 'SEBI (SAST) Regulations'].		
1.	Date	July 26, 2019
2.	Name of the Target Company (TC)	Gujchem Distillers India Limited ("TC")
3.	Details of the Offer pertaining to TC	The Open Offer is being made by the Acquirers to the shareholders of the TC, for acquisition of upto 42,091 fully paid-up Equity Shares of the face value of Rs. 10/- each, constituting 26% of the Equity Share Capital and Voting Capital, at a price of Rs. 120/- (Rupees One Hundred and Twenty only) per share in terms of Regulations 3(1) & 4 of SEBI (SAST) Regulations.
4.	Name(s) of the acquirer with the acquirer	Mr. Sagar Samir Shah ("Acquirer 1") Mrs. Rajasvee Sagar Shah ("Acquirer 2")
5.	Name of the Manager to the offer	Systematix Corporate Services Limited SEBI Registration No. INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra- Kurla Complex (BKC), Bandra (East), Mumbai - 400 051, Maharashtra, India. Tel. No: +91-22-6704 8000; Fax No. +91-22-6704 8022 Email: investor@systematixgroup.in; Website: www.systematixgroup.in
6.	Members of the Committee of Independent Directors (Please indicate the chairperson of the Committee separately)	 Shri Tapan Chokshi Smt. Sachi Parikh Shri Tapan Chokshi is the Chairperson of the Committee of Independent Directors ("IDC").
7.	IDC Member's relationship with the TC (Director, Equity shares owned, any other contract / relationship), if any	All the IDC Members are Independent & Non-Executive Directors of the TC. They do not have any contractual relationship with the TC. Smt. Sachi Parikh is holding 2 equity shares in the Company.
8.	Trading in the Equity shares/other securities of the TC by IDC Members	None of the IDC Members have done any trading in Equity Shares / Other securities of the TC since their appointment as Director.
9.	IDC Member's relationship with the acquirer (Director, Equity shares owned, any other contract/relationship), if any.	None of the IDC Members have any relationship with the Acquirers.
10.	Trading in the Equity shares/other securities of the acquirer by IDC Members	NotApplicable
11.	Recommendation on the Open offer, as to whether the offer is fair and reasonable	IDC is of the opinion that the offer is fair and reasonable on the date of the Public Announcement (" PA "). IDC also draws attention of public shareholders to the current share price which has exceeded the open offer price after the PA date. The shareholders may therefore independently evaluate the offer and take an informed decision in the best of their interests.
12.	Summary of reasons for recommendation (IDC may also invite attention to any other place, e.g. company's website, where its detailed recommendations along with written advice of the independent adviser, if any can be seen by the shareholder)	IDC has evaluated the Public Announcement (" PA "), Detailed Public Statement (" DPS "), Draft Letter of Offer (" DLOF ") and Corrigendum released by Systematix Corporate Services Limited (Manager to the Offer) for and on behalf of Acquirers. Based on the above, the IDC is of the opinion that the Offer Price, being offered by the Acquirers, of Rs. 120/- per fully paid-up Equity Share is fair and reasonable and recommends the acceptance of the Open Offer, in the light

 of the following:
 • The shares are frequently traded on the stock exchange.

 • The Offer Price offered by the Acquirers is in line with the regulation prescribed by SEBI under the SEBI (SAST) Regulations and prima facie appears to be justified.

 However, it is advised to the shareholders to independently evaluate the open offer vis-à-vis current share price and take an informed decision before participating in the Offer.

 13. Details of Independent Advisors, if any.
 Nil

 14. Any other matter(s) to be highlighted
 Nil

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the TC under the SEBI (SAST) Regulations.

For and on behalf of Committee of Independent Directors of Gujchem Distillers India Limited Sd/-

Tapan Chokshi Chairman of Committee of Independent Directors Place: Ahmedabad Date: July 26, 2019